

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1751**  
TO BE ANSWERED ON 15.03.2023

**INTEGRATED CHILD PROTECTION SCHEME**

1751. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be please to state:

- a. whether Ministry is implementing Centrally Sponsored Scheme called Integrated Child Protection Scheme (ICPS) in Andhra Pradesh (AP);
- b. if so, aims and objectives of the scheme;
- c. the reasons for not releasing funds to the above scheme in Andhra Pradesh since 2020-21; and
- d. efforts being made to release sufficient funds to implement the above scheme in Andhra Pradesh?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : Ministry of Women and Child Development was implementing Centrally Sponsored Scheme namely Child Protection Services (CPS) Scheme, (erstwhile ICPS) since 2009-10, through the State Government/UT Administrations as per prescribed cost sharing ratio between the Central and State/UT Governments. Child Protection Services (CPS) Scheme has now been subsumed under Mission Vatsalya which is implemented through State and UT Governments including Andhra Pradesh for delivering services for Children in Need of Care and Protection (CNCP) and Children in Conflict with Law (CCL) including child labour, victims of child marriage and trafficked children. The primary emphasis is on supporting non-institutional care of children through sponsorship, foster care and after care programmes. The Child Care Institutions (CCIs) established under the Mission Vatsalya scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care, counselling. The primary responsibility of implementation of the scheme rest with the State Governments/ UT Administrations. Mission Vatsalya is implemented as a centrally sponsored scheme as per prescribed cost sharing ratio between the Central and State/UT Governments.

The Mission Vatsalya Scheme aims to i) support and sustain Children in difficult circumstances; ii) develop context-based solutions for holistic development of children from varied backgrounds; iii) provide scope for encouraging innovative solutions; iv) cement convergent action.

The key objectives of Mission Vatsalya are i) best interest of the Child while designing or delivering projects and programmes and to take affirmative action to ensure right to grow in happy family environment with strong social safety net to support families, ii) ensuring Children's right to Survival, Development, Protection and Participation, iii) to establish essential services and strengthen emergency outreach, non-institutional care within the family and community, and institutional care counselling and support services at the national, regional, state and district levels, iv) to strengthen child protection at family and community level, equip families and communities to identify risks and vulnerabilities affecting children, create and promote preventive measures to protect children from situations of vulnerability, risk and abuse, v) raise public awareness, educate public about child rights, vulnerabilities and measures for protection sponsored by government and engage community at all levels as stakeholder in ensuring the best interest of children, vi) participation of Panchayats and Municipal Local Bodies at the village level and at the ward and the urban cluster level within the urban municipal ward, for sustained assessment of the issues deserving attention, implementation of appropriate interventions, regular monitoring to develop a robust social safety net for children.

(c) & (d) : Funds to the tune of Rs. 1827.84 Lakhs and Rs. 476.46 Lakhs have been released to the State of Andhra Pradesh under Mission Vatsalya Scheme during the year 2020-21 and 2021-22 respectively.

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